

IN THE HIGH COURT OF DELHI AT NEW DELHI

JR-CPC/2021/ 4105  
Dated: 02-03-2021

From :

The Registrar General  
Delhi High Court,  
New Delhi

To

(On the website of Delhi High Court & District Courts)

**Subject: - Quotation for purchase of Six (06) Projectors with screen with 5 Year onsite warranty for installation in District Courts.**

Sir/Madam,


This court intends to purchase Six (06) Projectors of latest technology with screen with 5 Year onsite warranty for installation in the District Courts. The minimum specifications prescribed by e-Committee, Supreme Court of India, of the required hardware is attached as 'Annexure-'A' and the Vendor(s) participating in the tender has/have to fill the column 'B' in 'Annexure-A' and submit with the quotation.

Interested authorized vendor(s) are requested to submit quotation(s) i.e. Annexure 'X' 'A' & 'B' in a sealed envelope to the AOJ (IT/Sty.), Room No.6, Ground Floor, LCB-III, Delhi High Court on or before 25.03.2021 at 05.00 PM clearly mentioning the technical details of the product being offered. The quotations should be addressed in the name of "The Registrar General, Delhi High Court, New Delhi" and the subject of this letter and due date be superscribed on the envelope.

The quotation offer shall be submitted strictly in 'Annexure-'X' only. The installation of the Projectors with screen shall be done by the vendor at specified site(s). The validity of rates should not be less than six months from the last date of submission of quotation. Quotation with less period of validity of rates shall be rejected. The quotation received after the due date and without subject shall be summarily rejected. The quotation should be of Projectors with screen of reputed brands only. The vendor shall also submit a certificate to the effect that he has not been debarred/black-listed by any government/semi-government organization in India or abroad. (The format is enclosed as Annexure-B).

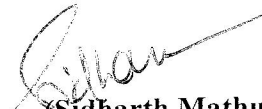
Delhi High Court reserves the right to modify/amend the quotation letter/terms & conditions at a later stage. This Court also reserves the right to accept or reject any or all quotations without assigning reason, whatsoever.

Yours Truly,

  
(Sidharth Mathur)  
Joint Registrar (Judicial)/  
Central Project Coordinator (CPC)  
For Registrar General

CC to :-

1. Ld. District & Sessions Judge, (Headquarter), Tis Hazari Court, Delhi.54.
2. Mr. Zameem Ahmad Khan, Sr. System Analyst (IT) with a request to upload the letter on the website of Delhi High Court.
3. Sh. Bharat Parashar, Chairman, Centralized Computer Committee/ Spl. Judge (PC Act), CBI, Rouse Avenue Courts Complex, New Delhi, with the request to upload the letter on the website of District Courts.
4. All the Vendors who had participated in earlier tender no.198/JR-CPC/2018 dated 12.12.2018.

  
(Sidharth Mathur)  
Joint Registrar (Judicial)/  
CPC (Central Project Coordinator)

## HARDWARE SPECIFICATIONS OF PROJECTOR WITH SCREEN

## PROJECTOR

Technology	LCD / DLP
Projection Method	Front & Rear Both
Native Resolution	1024 x 768 (XGA) or 1366 x 768 or better
Brightness	3200 Lumens or more
Contrast Ratio (Minimum)	12000:1
Zoom Manual	Zoom(x 1.2x) %
Throw Ratio	1.37:1 to 1.80:1
Aspect Ratio	4:3
Keystone Correction	Automatic
Minimum Life Of Projection Lamp	5,000 Hours (In Normal Mode)
Counter	Lamp Hour Counter (In-Built)
Video Compatibility	PAL/NTSC
Ports	HDMI with MHL support, DVI Port, Audio In, Audio Out, Video In, Analog RGB In, Analog RGB Out and Storage Media Port (USB - Type A)
Connectivity	LAN, WiFi
Noise Level	Upto 35 dB (Sleep Mode), Upto 38 dB (Normal Mode)
Power Supply	210V-240V, 50 Hz
Other features	Remote Control, Speaker, Auto lens off, Energy Saving Compliance of prescribed standard
OEM	Original Equipment Manufacturer (OEM) Product
Roof Mounting Stand	To be provided
HDMI Cable	20 metres
Warranty Period	5 Years on Site

## SCREEN

Size (feet)	8 X 6 ft. or more
Type	MAP (Calender) / Wall / Stand Mount (Tripod Type)
Format	4:3
Actual Screen size	85 X 65 Inches or more
Material	High Gain Fabric - Treated Matte - Low Reflection - Wide Angle - Anti UV coating

Note: - Any higher specification would also be accepted but not the lower one.

		Annexure-A
<b>HARDWARE SPECIFICATIONS OF PROJECTOR WITH SCREEN</b>		Fill the compliance of Column 'A' with Yes or No only
<b>PROJECTOR</b>		
<b>'A'</b>		<b>'B'</b>
Technology	LCD / DLP	
Projection Method	Front & Rear Both	
Native Resolution	1024 x 768 (XGA) or 1366 x 768 or better	
Brightness	3200 Lumens or more	
Contrast Ratio (Minimum)	12000:1	
Zoom Manual	Zoom(x 1.2x) %	
Throw Ratio	1.37:1 to 1.80:1	
Aspect Ratio	4:3	
Keystone Correction	Automatic	
Minimum Life Of Projection Lamp	5,000 Hours (In Normal Mode)	
Counter	Lamp Hour Counter (In-Built)	
PAL/NTSC	Video Compatibility	
Ports	HDMI with MHL support, DVI Port, Audio In, Audio Out, Video In, Analog RGB In, Analog RGB Out and Storage Media Port (USB - Type A)	
Connectivity	LAN, WiFi	
Noise Level	Upto 35 dB (Sleep Mode), Upto 38 dB (Normal Mode)	
Power Supply	210V-240V, 50 Hz	
Other features	Remote Control, Speaker, Auto lens off, Energy Saving Compliance of prescribed standard	
OEM	Original Equipment Manufacturer (OEM) Product	
Roof Mounting Stand	To be provided	
HDMI Cable	20 metres	
Warranty Period	5 Years on Site	
<b>SCREEN</b>		
Size (feet)	8 X 6 ft. or more	
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Actual Screen size	85 X 65 Inches or more	
Material	High Gain Fabric - Treated Matte - Low Reflection - Wide Angle - Anti UV coating	

**Note: - Any higher specification would also be accepted but not the lower one.**

Date: \_\_\_\_\_

Tender Ref. No. \_\_\_\_\_

To

The Registrar General,  
High Court of Delhi,  
New Delhi

**Subject: - Declaration regarding clean track record of the firm/company/ proprietorship concern.**

Sir,

I hereby declare that my company/firm/proprietorship concern has not been debarred/black-listed by any Government/Semi Government Organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours sincerely,

Name: \_\_\_\_\_

Designation : \_\_\_\_\_

Company/Firm: \_\_\_\_\_

Proprietorship Concern : \_\_\_\_\_

Address: \_\_\_\_\_

Mobile No : \_\_\_\_\_

Email : \_\_\_\_\_

(Stamp & Signature)

**Annexure-'X'**

Specific information to be filled in as under:		
Sr. No.	Particulars	Description/ offered Price/ Amount
1.	Brand of Projector	
2.	Brand of Compatible Screen	
3.	Price of one Projector without Tax	Rs.
4.	Tax rate on the Price of Projector	%
5.	Price of one Projectors stand without Tax.	Rs.
6.	Tax rate on the price of projector Stand	%
7.	Total Price of one projector with one stand incl. of taxes	Rs.
8.	Warranty on Projector	Years :
9.	Warranty on Screen	Years :
10.	Whether warranty on onsite	
11.	Other charges to included in the price of one projector & one stand incl. of taxes	Rs.

Name: \_\_\_\_\_

Designation : \_\_\_\_\_

Company/Firm : \_\_\_\_\_

Proprietorship Concern : \_\_\_\_\_

Address: \_\_\_\_\_

Mobile No : \_\_\_\_\_

Email : \_\_\_\_\_

(Stamp & Signature)